

**NATIONAL COMPANY LAW TRIBUNAL**  
**COURT-I, MUMBAI BENCH**

Item 2  
**C.P. (IB)/189(MB)2023**

CORAM:

SH. SHYAM BABU GAUTAM  
HON'BLE MEMBER (T)

SHRI H.V. SUBBA RAO  
HON'BLE MEMBER(J)

ORDER SHEET OF THE HEARING ON **07.03.2023**

NAME OF THE PARTIES: - **Bank of Maharashtra**  
**VS**  
**Mr. Om Ramesh Sawant**

*Appearance (via video-conference):*

For the Applicant : Mr. Subir Kumar a/w Ms.  
Aayushi Sharma I/b SDS Advocates  
For the Respondent : None present

Section 95(1) of the IBC, 2016

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**ORDER**

Applicant is directed to issue Notice to the Respondent, intimating the next date of hearing by all available means (i.e. Speed Post, e-mail, etc.) and to place on record Affidavit of Service enclosing therewith proof of service of Notice on the Respondent, Personal Guarantor, at least two days before the adjourned date. The Applicant is directed to serve a copy of the main Company Petition to the Respondent if not served earlier. List this matter on Board on 17.04.2023.

**Sd/-**

SHYAM BABU GAUTAM  
Member (Technical)

Jagdish

**Sd/-**

H.V. SUBBA RAO  
Member (Judicial)